<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) <u>APPEAL NO. 17 OF 2016 &</u> IA NO. 35 OF 2016 & IA NO. 838 OF 2017

Dated: 22nd November, 2018

In the matter of:

Tata Power Delhi Distribution Ltd.....Appellant(s)Vs.Vs.....Respondent(s)M/s Duggar Fiber Pvt. Ltd. & Ors.....Respondent(s)

<u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter for hearing on <u>10-12-2018</u>.

Court Master/PPS

tpd